

(c) A sum of Rs. 6,70,159/- per annum is payable as rent for the requisitioned buildings.

(d) Information is being collected and will be laid on the Table of the House.

(e) Sub-letting of these buildings is not allowed.

(f) So far as is known, all buildings requisitioned are occupied for authorised purposes and by authorised individuals. There is no simultaneous check of all requisitioned buildings throughout the country, but the local military authorities are required to keep a constant check to ensure this.

MINERALS

***1506. Sardar A. S. Saigal:** Will the Minister of Natural Resources and Scientific Research be pleased to state:

(a) the number of places specially in Madhya Pradesh and Vindhya Pradesh where survey was made in order to discover deposits of coal, manganese and other valuable minerals during the period April, 1947 to March 1952 and in how many cases the presence of these minerals under the surface of the earth was correctly judged; and

(b) at how many places digging operations are being carried on at present and what minerals are expected to be found in these places?

The Minister of Education, and Natural Resources and Scientific Research (Maulana Azad): (a) The Geological Survey of India publish annually reports containing information regarding surveys carried and results obtained. Information in regard to work done during the years 1947, 1948 and 1949 is contained in the following publications, copies of which are available in the Library of the House:

- (1) Records of the Geological Survey of India, Vol. 81, Part I, 1948.
- (2) Records of the Geological Survey of India, Vol. 82, Part I, 1949.
- (3) Records of the Geological Survey of India, Vol. 83, Part I, 1950.

Information in regard to the work done during the years 1950 and 1951 will be given in (i) the Records of the Geological Survey of India, 1951, and (ii) the Records of the Geological Survey of India, 1952, copies of which will be placed in the Library of the House.

(b) It has been ascertained from the Director, Geological Survey of India, that no digging operations are

being carried out at present by the Geological Survey of India as the field season, which usually lasts from November to April each year, is over.

COLLECTION OF TAXES THROUGH PUBLIC RELATION OFFICERS

***1507. Sardar A. S. Saigal:** Will the Minister of Finance be pleased to state:

(a) whether Public Relation Officers have been appointed in Madhya Pradesh, Bhopal and Vindhya Pradesh to assist the public in paying their Taxes and obtaining such reliefs as they may be entitled to;

(b) whether Government have surveyed the progress made in the collection of taxes due to the appointment of such officers after the Income Tax Commissioners Conference held in last May; and

(c) if so, the result of the progress made?

The Minister of State for Finance (Shri Tyagi): (a) No Public Relations Officer has been appointed in these areas.

(b) and (c). In view of the reply to (a), does not arise.

ANCIENT BUILDINGS IN DELHI

***1511. Shri Sinhasan Singh:** Will the Minister of Education be pleased to state:

(a) the number of ancient buildings in Delhi, which are under the supervision of the Archaeological Department and what amount is annually spent over their maintenance;

(b) whether Government have appointed paid guides for the convenience and facilities of the visitors;

(c) if the answer to part (b) above be in the affirmative, the number of such guides attached to different monumental places; and

(d) if the answer to part (b) above be in the negative, whether Government propose to appoint such guides?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): (a) In Delhi there are 150 ancient monuments under the supervision of the Department of Archaeology. A sum of Rs. 1,60,000 approximately is annually spent on the maintenance of these monuments.

(b) Yes, Sir.

(c) At present two guides are attached to the Delhi Regional Tourist Office.

(d) Does not arise.